

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

D.A. 114/94

Monday, this the 14th day of February, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATKRISHNAN, ADMINISTRATIVE MEMBER

Nanu K, S/o Late Nakan K,
Karakuzhikkal House, Azhinhilam P.O.
Pareek College Via.,
Malapuram - 673 054

.. Applicant

By Advocate Mr Thomas Antony

Vs.

- 1 Union of India rep. by Secretary,
Department of Posts, New Delhi.
- 2 The Assistant Superintendent of
Post Offices, Calicut South Sub Division,
Calicut City P.O, Calicut.
- 3 The District Employment Officer,
District Employment Exchange, Malapuram.
- 4 MM Balachandran, Chathanthodi House,
Azhinjillam P.O., Calicut- 673 654.. Respondents

By Advocate Mr Mathews J Nedumpara, Addl. CGSC.

ORDER

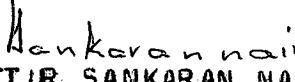
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Standing Counsel submits that the department proposes to make a fresh selection after setting aside the impugned selection, as it is vitiated by irregularities.

- 2 We record the submission. It is unnecessary to issue any directions in this application, and it is accordingly dismissed as infructuous.

Dated the 14th February, 1994.


PV VENKATKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN